

COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

THIRD REPORT

(Fifth Lok Sabha)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Third Report.

2. The Committee held a sitting on the 3rd August, 1971.

3. The Committee considered application for leave of absence from one Member. The recommendation of the Committee with respect to the application is given in the Appendix.

NEW DELHI ;

August 3, 1971.

Shravana 12, 1893 (Saka).

S. C. SAMANTA,

Chairman,

*Committee on Absence of Members
from the Sittings of the House.*

APPENDIX

(Vide para 3, of the Report)

Name of the Member who has applied for leave of absence	Period for which leave applied	Reason	Period for which leave of absence recommended by the Committee	Remarks
Shri A. K. Sen	9-6-71 to 12-8-71 =65 days	Medical treatment abroad	9-6-71 to 6-8-71 =*59 days	

*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.